# CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BANGALORE

# CONTEMPT PETITION NO.170/00091-94/2017 IN OA. NO. 281-284/2016

#### DATED THIS THE 8TH DAY OF JANUARY, 2018

HON'BLE DR K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

### 1. Balachandra A.Nakod,

S/o Arjunsa Nakod,

Aged about 60 years,

Retd. Instrumentalist – Tanpura Artiste ('A' Grade)

Prasar Bharati (Broadcasting Corporation of India),

All India Radio, Dharwad - 580 008.

R/at: No.53, Madhura Park,

Santhosh Nagar, Hubballi - 32,

Dharwad District.

# 2. Mukta Mujumdar,

W/o Sudhindra Mujumdar,

Aged about 60 years,

Retd. Instrumentalist – Tanpura Artiste ('B-High' Grade),

Prasar Bharati (Broadcasting Corporation of India),

All India Radio, Dharwad - 580 008.

R/at: No.101, Ramanand Apartments,

Shivagiri, Dharwad – 580 007.

# 3. Shripad V.Hegde,

S/o Vishweshwar Hegde,

Aged about 60 years,

Retd. Instrumentalist – Tanpura Artiste ('B-High' Grade),

Prasar Bharati (Broadcasting Corporation of India),

All India Radio, Dharwad – 580 008. R/at: 'Ragashri', 2<sup>nd</sup> Main, 3<sup>rd</sup> Cross,

Shivagiri, Dharwad - 580 007.

#### 4. Sadashiv S.Aiholi,

S/o Shabuji Aiholi,

Aged about 47 years,

Instrumentalist – Tanpura Artiste ('B-High' Grade),

Prasar Bharati (Broadcasting Corporation of India),

All India Radio. Dharwad - 580 008.

R/at: C-12, AIR Staff Quarters,

K.C.D.Circle,

Dharwad - 580 008.

.....Petitioners

(By Advocate Shri K.R. Bhavani Shankar)

Vs.

- Sri N.K. Sinha
  Secretary to Government,
  Ministry of Information and
  Broadcasting Department,
  'A' Wing, Shastri Bhavan,
  New Delhi 110 001.
- Sri Fayyaz Sheheryar,
  Director General,
  Prasar Bharati (Broadcasting Corporation of India),
  All India Radio,
  Akashavani Bhavan,
  Parliament Street,
  New Delhi 110 001.
- Sri Satish Parvathikar, Station Director, Prasar Bharti (Broadcasting Corporation of India) All India Radio, Dharwad – 580 008.

(By Shri M. Swayam Prakash, Sr. Central Government Counsel)

# ORDER (ORAL)

# HON'BLE DR K.B. SURESH, MEMBER(J)

Shri M. Swayam Prakash, learned counsel appears for the respondents and submits that the order of this Tribunal dated 06.06.2016 in OA.Nos.281-284/2016 has been complied with.

2. Therefore, the Contempt Petitions are dismissed. Notice discharged. No order as to costs.

(P.K. PRADHAN) MEMBER(A) (DR. K.B.SURESH) MEMBER(J)

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Annexures referred to by the petitioners in CP. Nos.91-94/2017.

Annexures C-1: Certified copy of CAT order dated 6.6.2016 in OA. No.281-284/2016.

Annexures C-2: Letter dated 12.7.2016 with postal receipts.

Annexures C-3: Speaking order dated 20/25.10.2016.

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